

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 784 of 2020

IN THE MATTER OF:

M. Choudhury & Co.

...Appellant

Versus

**Smt. Ramanathan Bhuvaneshwari,
Resolution Professional of
R.P. Info Systems Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. Lzafeer Ahmad, Mr. Sujoy Chatterjee and
Mr. Satyaki Mukherjee, Advocates.**

**For Respondents: Mr. Jaivir Sidhant, Mr. Utsav Mukherjee and Ms.
Smriti Churiwal, Advocates for R-1.**

Mr. Arjun Asthana, Advocate for R-2 & 4.

**O R D E R
(Through Virtual Mode)**

03.11.2020: Ms. Smriti Churiwal, Advocate appears on behalf of Respondent No. 1. Mr. Arjun Asthana, Advocate appears on behalf of Respondent No. 2 and 4. Notice has been served on Respondent No. 3 but its presence is awaited. Notice has not been delivered on Respondent No. 5. Appellant to take steps for effecting service on Respondent No. 5 through email or any available mode of service.

Reply affidavits be filed by the Respondents in appearance within two weeks. Rejoinder thereto, if any, may be filed within two weeks thereof.

Cont'd...../

List the matter 'for admission (after notice)' on **11th December, 2020.**

Interim order to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

am/gc